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**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**


**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No.219/131/HDB/2018
NAME OF THE COMPANY	VIE Foods Pvt Ltd
NAME OF THE PETITIONER(S)	VIE Foods Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	131

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
M.B. Suneel	PCS	9985718812	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujan Kumar Reddy	Advocate	9160001435	

ORDER

PCS for Petitioner Company is present.

Standing counsel for Income Tax Department filed E-mail copy of letter by Income Tax Department.

Standing counsel for Income Tax Department reported that the department has no objection for rectification for revision of financial statements.

Similarly counsel for RoC, Hyd also reported that he has no objection for rectification of financial statements.

Heard PCS, List it for orders on 09.10.2018.

  
Member(Judl)

Pavani